

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3943

ANSWERED ON:05.09.2012

TAX ASSESSMENT OF DISCQMS

Ganpatrao Shri Jadhav Prataprao;Yadav Shri M. Anjan Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the details of the tax collected from power distribution companies in Delhi during each of the last three years;
- (b) whether the Government has conducted/plans to conduct re-assessment of the same;
- (c) if so, the details thereof; and
- (d) the reaction of the government on the outcome of the assessment?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. S.S. PALANIMANICKAM)

- (a) Data on tax collection is not maintained centrally on the basis of the nature of the business of taxpayer company, hence the same cannot be furnished.
- (b) No reassessment of power discom companies assessed to tax in Delhi is either pending or planned as of now.
- (c) & (d) Does not arise in view of reply (b) above.